

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

27. C.P. (IB)/474(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: Orbital Electromech Engineering Projects Private Limited  
Vs.  
Transasia Bio-Medicals Limited

SECTION: 9 of IBC 2016

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**ORDER**

None appeared for the Petitioner. Mr. Avinash Khanolkar a/w. Mr. Abhjeet Deshmukh and Aatir Saiyed and Harsh, Counsel appearing for the Respondent is present through Virtual hearing. It has been pointed out by the Counsel for the Corporate Debtor that the claim amount in this case is less than the threshold limit of Rs. 1 crore. As per the Part IV of the Petition, the claim amount is Rs. 28,59,689.65/- The Petition was filed on 27<sup>th</sup> July, 2021 though as per MCA notification dated 24<sup>th</sup> March 2020, the threshold limit was enhanced to Rs. 1 Crore. Therefore, the present Petition cannot be proceeded with any further and is **dismissed** being not maintainable.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/